In respect of rural sanitation, these funds under NBA were not inadequate. The balance of central funds available with the States as on 1.4.2014 is 246.75 crore under NBA.

(c) As per information entered by the State Government in the online Integrated Management Information System (IMIS), as on 01.04.2014, out of total number of 107640 habitations, 50203 habitations are fully covered, 50838 habitations are partially covered and 6599 habitations are quality affected in the State of Bihar. The State Government of Bihar has been advised to provide safe drinking water as per norm in all partially covered and water quality affected habitations so as to make them fully covered.

As per Baseline Survey 2013, there are 213.95 lakh rural households in Bihar, out of which 168.14 lakh (78.58%) rural households are without toilets.

Recruitment under RUSA

- 2627. SHRI DEREK O'BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether States have been provided any support in the recruitment of faculties under the Rashtriya Uchchatar Shiksha Abhiyan (RUSA);
 - (b) if so, the details thereof; and
 - (c) the number of faculty positions that have been filled under RUSA?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Under Rashtriya Uchchatar Shiksha Abhiyan (RUSA) one of the components provides for support to create additional 5000 positions in the category of Assistant Professor or equivalent cadre. However, support under this component is contingent upon the state achieving a Student Teacher ratio of 20:1 and adhere to University Grants Commission (UGC) norms and regulations. The states also have to commit to take over the liability of faculty positions at the end of the scheme.

(c) Till date no funds have been released under the component of Faculty Recruitment support to any state.

Funds to Tamil Nadu

- 2628. SHRIMATI KANIMOZHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
 - (a) the funds made available to Tamil Nadu during 2012-13;
 - (b) the expenditure reported by the State during that period;